

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-202
IB-3430/ND/2020
IA/3498/2020

IN THE MATTER OF:

M/s Brite Paper Products
Vs
M/s Rayban Foods Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC Code 2016

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

: Mr. Anju Kumar, Mr. Irfan & Mr. Iman for Petitioner

:

DD/DR/AR/Court Of
National Company Law Tribunal
New Delhi

ORDER

IA/3498/2020:-

The present application has been filed on behalf of Operational Creditor Mr. Arshad Imam for restoration of application under Section 9 of the IBC, 2016 for initiation of CIRP of CP IB No. 3430/2019.

Mr. Anuj has appeared on behalf of petitioner informed that his client has already received the demand draft.

Mr. Anuj has appeared on behalf of petitioner and in course of hearing submitted, Arshad Imam informed that he has already received the amount of Rs. 201380/- vide DD No. 277134 dated 04.09.2020 and he has also appeared before us through VC and admits that he has received that amount today and he has satisfied with the amount.

Ms. Nishi has appeared on behalf of respondent and also informed that demand draft of Rs. 201380 vide DD No. 277134 dated 04.09.2020 has already been paid to Mr. Arshad Imam.





981
Date of Presentation 07/09/2020
Order delivered on 18.09.2020
No. of Pages 2
Copying Fee 5/-
Registration & Postage Fee
Total ₹ 50/-
Date of Receipt &
Record of Copy
Date of Preparation of Copy 14/09/2020
Date of Delivery of Copy 20/09/2020

14/9/20

Considering these facts, since the debt has been satisfied, therefore, this application has become infructuous.

Accordingly, the present application stands dismissed as it becomes infructuous.

Sd/-
(K.K. VOHRA)
MEMBER (T)



Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

981
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of application for Copy 07/09/2022
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DD/DR/AR/Court Officer
National Company Law Tribunal
New Delhi

14/9/22
बॉबी नारायण / Bobby Narayan
सहायक रजिस्ट्रार / Assistant Registrar
राष्ट्रीय कम्पनी विधि अधिकरण
National Company Law Tribunal
भारत सरकार / Govt. of India